

ITEM NO.41

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3280/2011

PRABHU NATH PRASAD & ORS.

Appellants

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondents

WITH

CONMT. PET. (C) No. 107/2016 In C.A. Nos. 9165-9172/2010
(FOR EXEMPTION FROM FILING O.T. ON IA 56534/2017)
CONMT. PET. (C) No. 109/2016 In C.A. Nos. 9165-9172/2010
(FOR EXEMPTION FROM FILING O.T. ON IA 2/2016)
CONMT. PET. (C) No. 110/2016 In C.A. Nos. 9165-9172/2010
CONMT. PET. (C) No. 108/2016 In C.A. Nos. 9165-9172/2010
CONMT. PET. (C) D 1911/2017 In C.A. No. 10550/2011
CONMT. PET. (C) D 2097/2017 In C.A. No. 10450/2011
CONMT. PET. (C) D 2098/2017 In C.A. No. 10546/2011
CONMT. PET. (C) No. 712/2017 In C.A. No. 2460/2012
CONMT. PET. (C) No. 187/2016 In C.A. Nos. 10549/2011 (III-A)
(FOR PERMISSION TO FILE ANNEXURES ON IA 1/2017 and FOR EXEMPTION
FROM FILING O.T. ON IA 2/2017)
CONMT. PET. (C) No. 210/2016 In C.A. No. 6152/2012
CONMT. PET. (C) No. 218/2016 In C.A. No. 8682/2012
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2016)
CONMT. PET. (C) No. 202/2016 In C.A. No. 6155/2012
CONMT. PET. (C) D 7710/2016 In C.A. No. 6153/2012
CONMT. PET. (C) No. 201/2016 In C.A. No. 7838/2011
CONMT. PET. (C) Nos. 208-209/2016 In C.A. Nos. 6398-6403/2012
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2016)
CONMT. PET. (C) No. 213/2016 In C.A. No. 991/2011
CONMT. PET. (C) No. 223/2016 In C.A. No. 6154/2012
CONMT. PET. (C) No. 225/2016 In C.A. No. 6157/2012
CONMT. PET. (C) No. 206/2016 In C.A. No. 7896/2012
CONMT. PET. (C) No. 212/2016 In C.A. No. 2151/2012
CONMT. PET. (C) No. 283/2016 In C.A. No. 1508/2013
CONMT. PET. (C) No. 200/2016 In C.A. No. 8517/2012
CONMT. PET. (C) No. 203/2016 In C.A. No. 6897/2012
CONMT. PET. (C) No. 219/2016 In C.A. No. 7864/2012
CONMT. PET. (C) No. 579/2016 In C.A. No. 10546/2011
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2016)
CONMT. PET. (C) No. 578/2016 In C.A. No. 10550/2011
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2016)
CONMT. PET. (C) No. 571/2016 In C.A. No. 10450/2011
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2016)
CONMT. PET. (C) No. 563/2016 In C.A. No. 664/2013

CONMT.PET. (C) No. 226/2016 In C.A. No. 1507/2013
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2016)
CONMT.PET. (C) No. 220/2016 In C.A. No. 7895/2012
CONMT.PET. (C) No. 494/2016 In C.A. No. 7868/2015
CONMT.PET. (C) No. 573/2016 In C.A. No. 7117/2011
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2016)
CONMT.PET. (C) No. 399/2016 In C.A. No. 1507/2013
(FOR PERMISSION TO FILE ANNEXURES ON IA 1/2017)
CONMT.PET. (C) No. 497/2016 In C.A. No. 2293/2011
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2016)
CONMT.PET. (C) No. 619/2016 In C.A. No. 7894/2012
CONMT.PET. (C) Nos. 402-405/2016 In C.A. Nos. 6398-6403/2012
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2016, and FOR PERMISSION TO
FILE ANNEXURES ON IA 5/2017)
CONMT.PET. (C) No. 603/2016 In C.A. No. 7897/2012
CONMT.PET. (C) No. 787/2016 In C.A. No. 2152/2012
CONMT.PET. (C) No. 616/2016 In C.A. No. 7896/2012
CONMT.PET. (C) No. 570/2016 In C.A. No. 295/2013
CONMT.PET. (C) No. 507/2016 In C.A. No. 6175/2012
CONMT.PET. (C) Nos. 324-325/2016 In C.A. Nos. 10177-10179/2010
CONMT.PET. (C) No. 456/2016 In C.A. No. 3212/2011
CONMT.PET. (C) No. 502/2016 In C.A. No. 10567/2010
CONMT.PET. (C) No. 485/2016 In C.A. No. 5344/2013
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2016)
CONMT.PET. (C) No. 493/2016 In C.A. No. 2460/2012
CONMT.PET. (C) No. 490/2016 In C.A. No. 620/2013
CONMT.PET. (C) No. 326/2016 In C.A. Nos. 10177-10179/2010
(FOR PERMISSION TO FILE ANNEXURES ON IA 2/2017)
CONMT.PET. (C) No. 398/2016 In C.A. No. 9731/2011
(FOR PERMISSION TO FILE ANNEXURES ON IA 1/2017)
CONMT.PET. (C) No. 817/2016 In C.A. No. 208/2012
CONMT.PET. (C) No. 455/2016 In C.A. No. 209/2012
CONMT.PET. (C) No. 777/2016 In C.A. No. 8764/2012
CONMT.PET. (C) No. 496/2016 In C.A. No. 201/2012
CONMT.PET. (C) No. 361/2016 In C.A. No. 6716/2013
CONMT.PET. (C) No. 457/2016 In C.A. No. 7867/2015
CONMT.PET. (C) No. 360/2016 In C.A. No. 6716/2013
CONMT.PET. (C) No. 488/2016 In C.A. No. 7109/2011
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2016)
CONMT.PET. (C) No. 318/2016 In C.A. No. 7838/2011
CONMT.PET. (C) No. 870/2016 In C.A. No. 8687/2011
CONMT.PET. (C) No. 516/2016 In C.A. Nos. 7861-7863/2012
CONMT.PET. (C) No. 609/2016 In C.A. Nos. 6398-6403/2012
CONMT.PET. (C) No. 506/2016 In C.A. No. 7893/2012
CONMT.PET. (C) No. 495/2016 In C.A. No. 7868/2015
CONMT.PET. (C) No. 543/2016 In C.A. No. 2151/2012
CONMT.PET. (C) No. 517/2016 In C.A. No. 8764/2012
CONMT.PET. (C) No. 610/2016 In C.A. Nos. 6398-6403/2012
CONMT.PET. (C) Nos. 508-510/2016 In C.A. Nos. 311-313/2013
(FOR EXEMPTION FROM FILING O.T. ON IA 1/2016)
CONMT.PET. (C) No. 618/2016 In C.A. No. 7109/2011
C.A. No. 318/2013 (III-A)

C.A. No. 442/2013 (III-A)
 C.A. No. 445/2013 (III-A)
 CONMT.PET.(C) No. 930/2016 In C.A. Nos. 9165-9172/2010
 CONMT.PET.(C) No. 931/2016 In C.A. Nos. 9165-9172/2010
 (and IA No.127177/2017-INTERVENTION APPLICATION)
 C.A. No. 443/2013 (III-A)
 C.A. No. 316/2013 (III-A)
 C.A. No. 446/2013 (III-A)
 (FOR APPLICATION FOR TRANSPOSITION ON IA 2/2015 and FOR ON IA 5/2016, FOR INTERVENTION APPLICATION ON IA 6/2016 and FOR ON IA 6/2016)
 C.A. No. 299/2013 (III-A)
 CONMT.PET.(C) D 35704/2016 In C.A. No. 208/2012
 CONMT.PET.(C) No. 838/2016 In C.A. No. 10688/2011
 CONMT.PET.(C) No. 833/2016 In C.A. No. 201/2012
 C.A. No. 6332/2017 (III-A)
 (FOR EXEMPTION FROM FILING O.T. ON IA 2/2017 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 3/2017)
 CONMT.PET.(C) No. 929/2016 In C.A. No. 8335/2011
 (FOR EXEMPTION FROM FILING O.T. ON IA 1/2016)
 CONMT.PET.(C) No. 1/2017 In C.A. No. 8345/2011
 (FOR EXEMPTION FROM FILING O.T. ON IA 1/2017)
 SLP(C) No. 4399/2014 (XI)
 C.A. No. 15137/2017 (III-A)
 (WITH IA NO. 123633/2017 - APPLICATION FOR DELETION OF NAME OF PERFORMA RESPONDENT NOS. 3 TO 91)
 MA 987-994/2017 in C.A. Nos. 9165-9172/2010 (III-A)
 SLP(C) No. 26988/2017 (XI)
 (IA No.95682/2017-CONDONATION OF DELAY IN FILING and IA No. 95684/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 95687/2017-EXEMPTION FROM FILING O.T.)

Date : 27-11-2017 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
 HON'BLE MR. JUSTICE A.M. KHANWILKAR
 HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellants/
 Petitioners

Ms. Kiran Suri, Sr. Adv.
 Mr. Purushotam Sharma Tripathi, Adv.
 Mr. Mukesh Kumar Singh, Adv.
 Mr. Rajeev Kumar Gupta, Adv.
 Mr. Amit, Adv.
 Mr. Vanivyas, Adv.
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 Mr. L. Nidhiram Sharma, Adv.
 Mr. Balraj Dewan, AOR

 Mr. Sujeet Kumar, Adv.

Ms. Reena Patel, Adv.
Mr. Prakash Gautam, Adv.
Ms. Garima Shukla, Adv.
Mrs. Priya Puri, AOR

Mr. K.C. Vishwakarma, Adv.

Mr. Manoj Prasad, Sr. Adv.
Mr. Ashutosh Dubey, Adv.
Mr. Vikarant Singh Bais, Adv.
Mr. Rohit Singh, AOR

Mr. Ajay Kumar Srivastava, AOR

Mr. Sunil Kumar Jain, AOR
Mr. Punya Garg, Adv.
Mr. Abhishek Jain, Adv.

Mr. T.S. Chaudhary, Adv.
Mr. Gopal Singh Chauhan, Adv.
Mr. V. K. Sidharthan, AOR

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Mr. D.N. Dubey, Adv.
Mr. Vivek Tiwari, Adv.
Mr. Shivendra Singh, Adv.
Mr. Satyam Pandey, Adv.
Mr. Pramod Tiwari, Adv.

Ms. Shalu Sharma, AOR
Mr. Shankar Divate, AOR
Mr. Santosh Kumar Tripathi, AOR
Mr. Anuvrat Sharma, AOR

For Respondents/
Applicants

Ms. Aishwarya Bhati, AAG
Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

Gp. Capt. Karan Singh Bhati, AOR
Mr. Amit Verma, Adv.
Ms. Ritu Apurva Vats, Adv.

Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.

Mr. Dinesh S. Badiar, Adv.

Mr. Ravindra Kumar, AOR
Ms. Shalu Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Contempt Petition (C) No. 107/2016 and other
connected Contempt Petitions

Ms. Aishwarya Bhati, learned Additional Advocate General for the State of U.P. submits that some persons have not yet been paid and they will be paid by the end of February, 2018.

Needless to say, the payment shall be made to all concerned including the persons who have retired, and our order must be appropriately understood by the respondent-contemnors.

As far as the pay-fixation is concerned, if there is any doubt in the mind of the petitioners, they can enter into communication with the respondents, so that their problems can be addressed to.

The Chief Secretary of the State shall see to it that the order is complied with.

List in the first week of March, 2018.

Civil Appeals and Special Leave Petitions

List all the civil appeals and the special leave petitions in the first week of February, 2018 for final disposal.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar